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9.6.89

Heard Mr. Sudame for the applicant and Mr. P. M. Pradhan for the respondents.

Reply served on the applicant vide letter dt. 29/5/89.

6/6/89.

Respondents to produce the documents mentioned in the M. P. 104/89 on 8.8.89. On that day, The documents will be perused by us and the question of privilege which is claimed by the respondents by filing the affidavit of Mr. N. K. Sengupta will be decided on merits.

P. S. Chaudhuri
(P. S. CHAUDHURI) (M. B. NUTUNDA)
M(A) M(J)

O.A. 727/88

Per Tribunal

Date : 8/8/1989.

Mr. M. M. Sudame, Advocate for the Applicant.

Mr. S. R. Atre, Advocate for Mr. P. M. Pradhan, Counsel appears for the Respondents.

For want of time adjourned to 16/8/1989 for directions & orders on mp 104/89 and cp 28/89

[Signature]
Dy. Registrar.